## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 2893 TO BE ANSWERED ON 15.03.2016

#### **Environmental Clearance for Power Plant**

### 2893. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the power plant constructed/established in Tarkarli, Konkan, Maharashtra beside the sea has not taken environmental clearance;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether STP is established there and if so, the details thereof;
- (d) whether the arrangement for proper disposal of waste water/fly ash has been made by the said plant; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to(e) As per the information available with this Ministry and also confirmed by the State Government of Maharashtra, no power plant has been constructed/established in Tarkarli, Tal. Malavan, Dist. Sindhdurg, Maharashtra